

THE TELANGANA STATE ADVOCATES WELFARE TRUST

**Certain modifications to Notification dated 07-05-2020, COVID-19
Financial Assistance to the Advocates.**

In view of the several representations received from Bar Associations across the State and the members of the Bar to consider financial assistance to all needy Advocates irrespective of their standing at the Bar and also to permit the eligible Advocate to submit their applications through any form of electronic mode and to extend the date for filing of the applications, the Committee under the guidance of the Hon'ble The Chief Justice, has considered and decided as under:

1. To extend the benefit of financial assistance to the Advocates who are having standing at the Bar up to 10 years as on the date of application.
2. To permit the needy Advocates to submit their applications directly or through Whatsapp/E-Mail to their respective Bar Associations.
3. To extend the date for filing the applications till 16-05-2020.

All the other conditions as specified in the Notification dated 07-05-2020 shall remain unaltered.

BOARD OF TRUSTEES